

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-19/2021/ 320 /R.Cell Dated Guwahati the 6th October, 2021

The Gauhati High Court has been pleased to recommend the following 2 (two) Grade-III officers, for promotion to Grade-II of Arunachal Pradesh Judicial Service *in seriatim*.

Sl. No.	Name of the Officer	Place of present posting with designation
1.	Miss Tenzin Metho	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Yupia, Papumpare District
2.	Miss Kenyir Kato	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Koloriang, Kurung Kume District

The above select list shall remain valid till 31st March, 2022.

By order



(G. Baruah)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell, Gauhati High Court

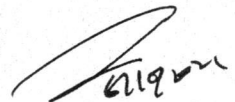
Memo No.HC.XXXVII-19/2021/ 320 /R.Cell

06-10- 2021

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin/Judicial/Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Registrar, Itanagar Permanent Bench, Gauhati High Court, Naharlagun.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.

6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati for immediate uploading of the Notification in the official website of the High Court along with the lists of candidates, under the caption **"Notification dated 06-10-2021 regarding select list in connection with regular promotion from Grade-III to Grade-II of Arunachal Pradesh Judicial Service, 2021"** with a scroll in the home page.
10. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.



(G. Baruah)

Registrar (Vigilance)-cum-
In Charge Recruitment Cell, Gauhati High Court.